



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

---

নং 362 দিশপুৰ, শুক্ৰবাৰ, 20 মে', 2022, 30 ব'হাগ 1944 (শক)  
No. 362 Dispur, Friday, 20th May, 2022, 30th Vaisakha, 1944 (S. E.)

---

GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 20th May, 2022

No. LGL.161/2021/35.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 17th May, 2022 is hereby published for general information.

### ASSAM ACT NO. XIV OF 2022

(Received the assent of the Governor on 17th May, 2022)

THE ASSAM STATE COMMISSION  
FOR MINORITIES (AMENDMENT) ACT, 2022

